

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 223
Appeal No-91/252/ND/2021

IN THE MATTER OF:

Income Tax Officer Ward 20(4), New Delhi ... Appellant

Versus

ROC & Ors. M/s (RSA Estate Pvt. Ltd.) ... Respondent

Under Section: 252

Order delivered on 28.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Mr. Zoheb Hossain, Sr. Standing Counsel,
Mr. Parth Semwal & Mr. Vipul Agrawal,
Jr. Standing Counsel
For the Respondent : Mr. C. George Thomas, Adv for Respondent No. 3
and 5

ORDER

Due to paucity of time, the matter is re-notified to 22.11.2022.


(T.S. SINGH)
COURT OFFICER